



PUBLISHED BY AUTHORITY

No. 36

CUTTACK, FRIDAY, SEPTEMBER 8, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	121-124	PART VIII —Sale Notices of the Forest Department	
PART II —Educational Notices, Results of Examinations, etc.	187-198	(Nothing for publication)	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	223-228	PART IX —Circulars and General Letters by the Comptroller Orissa.	23
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	301-311	PART X —Acts of the Legislative Assembly of Orissa	
PART V —Acts of the Indian Legislature assented to by the Governor-General.		(Nothing for publication)	
(Nothing for publication)		PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.		(Nothing for publication)	
(Nothing for publication)		SUPPLEMENT —Resolutions, Weather and Crop Reports, etc.	237-242
PART VII —Advertisements and Notices, etc.	201-209	SUPPLEMENT (A) —Register of persons dismissed from Government service.	
		(Nothing for publication)	
		APPENDIX —Catalogue of Books registered in Orissa	
		(Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 4th September 1944

No. 4719-A.—Mr. J. E. Maher, i.c.s., officiating Chief Secretary to Government, is granted leave on average pay for one month and twelve days under rules 77 and 81 of the Fundamental Rules, with effect from the 8th September 1944.

The 4th September 1944

No. 4720-A.—Mr. A. H. Kemp, i.c.s., Additional Secretary to Government in the Home and Finance Departments, is appointed to act as Chief Secretary to Government until further orders.

By order of the Governor
S. J. MAJUMDAR

Under-Secretary to Government

The 4th September 1944

No. 4736-A.—Mr. I. H. Macdonald, i.c.s., officiating Magistrate and Collector of Ganjam, is granted leave on average pay for one month and one day under rules 77 and 81 of the Fundamental Rules, with effect from the 15th September 1944.

The 4th September 1944

No. 4737-A.—Rai Sahib Satish Chandra Banarji, Deputy Collector and Personal Assistant to the Collector of Ganjam, is appointed to act as Magistrate and Collector of Ganjam, in place of Mr. I. H. Macdonald, i.c.s., during the absence, on leave, of Mr. I. H. Macdonald, i.c.s.

The 2nd September 1944

No. 4691-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure of 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon Mr. Nagendra Kumar Mahanti, who has been appointed to be the President of Panchayat of Union No. IX in Pipli police-station in the Sadr subdivision of the district of Puri in place of Sri Artabandhu Mahanti, who was appointed for a period of three years under notification No. 3071-P., dated the 12th June 1944, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union, and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 12th March 1947 up to which date Sri Artabandhu Mahanti had been empowered to hold the office of the President of the said Panchayat.

The 2nd September 1944

No. 4706-P.—On return from leave, Mr. C. M. Wright-Neville, i.p., is appointed to act as Inspector-General of Police, Orissa, until further orders.

Notification No. 4302-P., dated the 15th August 1944, is cancelled.

The 2nd September 1944

No. 4707-P.—On being relieved of his duties as officiating Inspector-General of Police, Orissa, Mr. F. H. C. Raynor, o.b.e., i.p., is appointed to officiate as Deputy Inspector-General of Police, Orissa.

The 2nd September 1944

No. 4708-P.—On being relieved of his duties as officiating Deputy Inspector-General of Police, Orissa, Mr. P. K. Mitra, i.p., is appointed as the Superintendent of Police, Criminal Investigation Department.

The 2nd September 1944

No. 4709-P.—On being relieved of his duties as officiating Superintendent of Police, Criminal Investigation Department, Rai Sahib Manbodh Panda is appointed as the Deputy Superintendent of Police, Special Branch, Criminal Investigation Department.

The 4th September 1944

No. 4728-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon each of the gentlemen mentioned in the annexed list, who have been appointed to be the Presidents of Panchayats of the Unions noted against their names in the Khurda subdivision of the district of Puri, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Unions, and

(b) to declare that they may exercise the said powers during the period not exceeding three years, with effect from the 29th April 1944, for which they continue to hold the office of Presidents of the said Panchayats.

Name of President	District	Name of police-station	No. of Union
1. Munshi Khalilur Rahaman ..	Puri	Khurda	VI
2. Sri Saleswar Rai Singh ..	"	"	XI
3. Sri Mahendra Narayan Deo ..	"	Chandka	II
4. Sri Digambar Paikoray ..	"	Bhubaneswar	I
5. Sri Duryodhan Jagadeb ..	"	Bolgah	IV
6. Sri Gopinath Prahara ..	"	"	V
7. Sri Udoynath Padhan ..	"	Banpur	I
8. Sri Gadadhar Patra ..	"	"	II
9. Sri Lingaraj Gumansingh ..	"	"	VI
10. Sri Bichitrananda Champatiray ..	"	"	VIII

The 4th September 1944

No. 4731-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon each of the gentlemen mentioned in the annexed list, who have been re-appointed to be the

Presidents of Panchayats of the Unions noted against their names in the Khurda subdivision of the district of Puri, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Unions, and

(b) to declare that they may exercise the said powers during the period not exceeding three years, with effect from the 29th April 1944, for which they continue to hold the office of Presidents of the said Panchayats.

Name of President	District	Name of police-station	No. of Union
1. Sri Pandit Dasa Panda ..	Puri	Khurda	I
2. Sri Chintamani Patnaik ..	"	"	II
3. Sri Kulainani Chhotra ..	"	"	III
4. Sri Nabakishore Baliarsing ..	"	"	IV
5. Maulavi Hamid Khan ..	"	"	V
6. Sri Chintamani Mahapatra ..	"	"	IX
7. Sri Upendra Jagadeb ..	"	"	X
8. Sri Krupasindhu Satpathi ..	"	Jatni	I
9. Sri Kailas Chandra Samra ..	"	"	III
10. Sri Purna Chandra Narendra ..	"	Chandka	I
11. Sri Surendra Narayan Mohanti ..	"	"	III
12. Sri Loknath Das ..	"	Bhubaneswar	II
13. Sri Joginath Misra ..	"	"	III
14. Sri Jagamohan Patnaik ..	"	"	V
15. Munshi Kumedan Khan ..	"	Bolgarh	I
16. Sri Maguni Charan Patnaik ..	"	"	III
17. Sri Jagannath Panda ..	"	"	VI
18. Rai Bahadur Gangadhar Subudhi ..	"	Begunia	I
19. Sri Janardan Srichandan ..	"	"	II
20. Sri Kanhu Charan Patnaik ..	"	"	III
21. Munshi Akbar Tarafdar ..	"	"	IV
22. Sri Lingaraj Subudhi ..	"	"	V
23. Sri Jagabandhu Raiguru Brahma Mahapatra ..	"	"	VI
24. Sri Banamali Das ..	"	"	VIII
25. Sri Sarangadhar Ranbir ..	"	"	IX
26. Sri Pran Nath Das ..	"	Banpur	III
27. Sri Loknath Mangaraj ..	"	"	VII
28. Sri Nimai Charan Jagadeb ..	"	"	IX
29. Sri Chintamani Patnaik ..	"	Tangi	I
30. Sri Benudhar Patnaik ..	"	"	II
31. Sri Dasarathi Patnaik ..	"	"	III
32. Sri Krushna Mohan Patnaik Adhikari ..	"	"	IV
33. Sri Banambar Chhotra ..	"	"	V
34. Sri Alekh Behari Mandhata ..	"	"	VI

By order of the Governor
J. E. MAHER

Chief Secretary to Government

The 5th September 1944

No. 1655-P.R.O.—Mr. S. J. Majumdar, I.C.S., Under-Secretary to Government in the Home and Finance Departments, is appointed to act, in addition to his duties, as the Provincial Recruiting Officer, Orissa, during the absence, on leave, of Mr. R. S. Swann, I.C.S.

The 5th September 1944

No. 1657-P.R.O.—Mr. S. J. Majumdar, I.C.S., Under-Secretary to Government in the Home and Finance Departments, is appointed, in addition to his duties, to be Under-Secretary to Government in the Home Department (Recruiting Section) during the absence, on leave, of Mr. R. S. Swann, I.C.S.

J. E. MAHER

Chief Secretary to Government

FINANCE DEPARTMENT NOTIFICATION

The 2nd September 1944

No. 5830-F.—Maulavi S. H. Khan, M.A., F.R.S.A., A.R.P.S., Superintendent, Government Press, Cuttack, is granted leave on average pay under rules 6 and 9 of the Orissa Leave Rules, 1939, from the 6th September 1944 to the 22nd September 1944, both days inclusive.

By order of the Governor
S. J. MAJUMDAR

Under-Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATION

The 2nd September 1944

No. 3296-L.S.-G.—Sri H. L. Basu, District Engineer, Ganjam, is granted earned leave for ten days, with effect from the 11th August 1944, in extension of the leave granted to him in notification No. 2170-L.S.-G., dated the 10th June 1944.

ERRATUM

The 6th September 1944

No. 3342-L.S.-G.—In the notification No. 3208-L.S.-G., dated the 15th August 1944, published at page 118 of Part I of the Orissa Gazette, dated the 1st September 1944, for the word "Ghumsur" occurring in the schedule thereof read "Ganupur".

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 2nd September 1944

No. 2971-D.—Maulavi Abdul Aziz Khan, Head Clerk of the Chandbali Sub-Registry Office, was appointed to act as Sub-Registrar of Chandbali in the district of Balasore from the 25th August 1943 to the 19th March 1944, vice Sri Shyam Sundar Misra, officiating Sub-Registrar, expired.

The 2nd September 1944

No. 2974-D.—Sri Bhagabat Sundar Ray, Head Clerk, Sub-Registrar's Office, Gop, was appointed to act as Sub-Registrar of Gop in the district of Puri, with effect from the 29th June 1943 to the 21st March 1944, afternoon, vice Sri Bipin Behari Rath, Sub-Registrar of Gop, appointed as Sub-Deputy Collector on probation.

Notification No. 18425-D., dated the 28th August 1943, is hereby cancelled.

The 5th September 1944

No. 3016-D.—Sri Narayan Chandra Nath, Head Clerk of the Sub-Registry Office, Jaleswar in the district of Balasore, is appointed to act as the Sub-Registrar of Jaleswar till the 21st July 1944 in extension of the appointment made in notification No. 1766-D., dated the 24th May 1944, vice Sri Appanna Das, Sub-Registrar of Jaleswar, granted leave.

By order of the Governor
P. C. DAS

Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 2nd September 1944

No. 2845-E.—Sri Ramendu Sundar Khan, M.Sc., is appointed as a temporary Demonstrator in Zoology in the Sambalpur College in the junior branch of class II of the Orissa Educational Service for a period of three months, with effect from the 5th July 1944, or until appointment is made in consultation with the Joint Public Service Commission, whichever is earlier.

Notification No. 2111-E., dated the 28th July 1944, is cancelled.

The 2nd September 1944

No. 2847-E.—Maulavi Hussain Khan, Deputy Inspector of Schools, Cuttack Sadr subdivision, who was appointed to act as District Inspector of Schools, Puri, in the senior branch of class II of the Orissa Educational Service in notification No. 20843-E.(C.), dated the 28th September 1943 and whose term of appointment was last extended till the 30th June 1944 in notification No. 2161 E., dated the 1st July 1944, is allowed to continue in the post for a further period till the 31st July 1944.

The 5th September 1944

No. 2877-E.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939) and in supersession of all previous notifications on the subject, the Governor of Orissa is pleased to direct that the powers conferred in the Provincial Government by rule 75-A of the Defence of India Rules shall, in respect of timber, be exercisable also by the officers specified in the first column of Schedule I hereto annexed in respect of all stocks of timber lying in the areas specified against them in the second column of the said schedule, subject to the conditions specified in Schedule II hereto annexed.

SCHEDULE I

Officer	Area
1. The Divisional Forest Officer, Sambalpur Division.	The portion of the district of Sambalpur lying to the east of the Mahanadi river.
2. The Divisional Forest Officer, Barapahar Division.	The portion of the district of Sambalpur lying to the west of the Mahanadi river.
3. The Divisional Forest Officer, Angul Division.	The district of Cuttack including Angul.

Officer	Area
4. The Divisional Forest Officer, Puri Division.	The district of Puri
5. The Divisional Forest Officer, Ghumsur North Division.	The Ghumsur North (old Russelkonda) Forest Division.
6. The Divisional Forest Officer, Ghumsur South Division.	The Ghumsur South (old Chatrapur) Forest Division.
7. The Divisional Forest Officer, Balliguda Forest Division.	The Balliguda Forest Division, the Khondmals and the Rayaghada subdivision of the Koraput district.
8. The Divisional Forest Officer, Parlakimedi Forest Division.	The Parlakimedi Forest Division.
9. The Forest Research Officer, Orissa.	The Province of Orissa

NOTE—The boundaries of Ghumsur North, Ghumsur South, Balliguda and Parlakimedi Forest Divisions are as defined in notification No. 243-L.S.G., dated the 12th January 1938, of the Health and Local Self-Government Department of the Government of Orissa.

SCHEDULE II

Timber shall be requisitioned at price rates given in the timber price schedule for Orissa sanctioned by the Government of India and current on the date of requisition, subject to the following conditions:—

(1) Where the sanctioned scheduled price for a particular kind or category of timber is F. O. R. and the timber is requisitioned in a local depot or at any other place away from railhead, the transport and handling charges involved in taking these timbers to railhead depots will be deducted from that rate.

(2) If timber of a lower specification than those shown in the timber price schedule is requisitioned, a reduction in price rates from those given in that price schedule will be made in proportion to the unsoundness or to the nature and magnitude of the defect found in such timber.

The 6th September 1944

No. 2893-E.—The Governor of Orissa is pleased to appoint Sri Harihar Mahapatra, M.A., B.L., Advocate and Maulvi H. A. Zahir, Homeopath, to be non-official members of the Governing Body of the Cuttack Training College till the end of the academical year 1944-45, vice Sri Brajasundar Das and Khan Bahadur Ahmed Buksh, deceased.

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 6th September 1944

No. 15760-S.T.—In pursuance of section 12 of the Hoarding and Profiteering Prevention Ordinance, 1943 (No. XXXV of 1943), the Governor of Orissa is pleased to empower the Subdivisional Magistrates to exercise the powers under the said section within their respective jurisdictions.

The 6th September 1944

No. 15761-S.T.—In pursuance of clause 14 of the Drugs Control Order, 1943, the Governor of Orissa is pleased to appoint all the Assistant Civil Supplies Officers in the Province of Orissa to exercise within their respective jurisdictions the powers specified in sub-clauses (a), (b) and (c) of the said clause.

The 6th September 1944

No. 15763-S.T.—Sri Kali Shankar Bandyopadhyay, M.A., Sugarcane Specialist in the Department of Agriculture, Bihar, is appointed temporarily as the Statistical Officer

to the Government of Orissa in the Supply and Transport Department, with effect from the 26th August 1944, forenoon.

The 6th September 1944

No. 15774-S.T.—In pursuance of clause 3 of the Flour (Use in Soap-making) (Prohibition) Order, 1944, the Governor of Orissa is pleased to authorise all the District Magistrates in the Province of Orissa, with a view to securing compliance with the said Order within their respective jurisdictions, to enter and search, or to authorise any person to enter and search any premises where soap is manufactured.

By order of the Governor
C. S. JHA
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 31st August 1944

No. 8937-E.—Earned leave for sixteen days, with effect from the 2nd August 1944, is granted to Sri G. Gupta, Assistant Engineer in charge of Nowrangapur Subdivision under the Koraput Division, in extension of the leave granted in notification No. 8574-E., dated the 19th August 1944.

The 1st September 1944

No. 8999-E.—Leave for nineteen days, with effect from the 19th March 1944, namely, earned leave for seventeen days and extraordinary leave for the balance, is granted to Sri A. B. Mahanty, temporary Assistant Engineer under Northern Division, under rules 18(I) and 21(II) of the Orissa Leave Rules, 1939.

He is permitted to affix 7th, 8th and 9th April 1944 (holidays under the Negotiable Instruments Act and Sunday) to his leave.

This cancels notification No. 6908-E., dated the 5th July 1944.

BRIJ NARAYAN
Chief Engineer

OFFICE OF THE DIRECTOR OF CIVIL DEFENCE NOTIFICATIONS

The 4th September 1944

No. 7479-C.D.—Sri A. G. Bhattacharya, Civil Defence Officer, Puri, is granted earned leave for forty-two days, with effect from the 23rd July 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

The 4th September 1944

No. 7480-C.D.—Sri H. K. Ghosh, Assistant Civil Defence Officer, Cuttack, is appointed to officiate as Civil Defence Officer, Puri, vice Sri A. G. Bhattacharya, granted leave, with effect from the date he joins the post.

The 4th September 1944

No. 7481-C.D.—Sri M. B. De, Civil Defence Inspector, Bhubaneswar, is appointed to officiate as Assistant Civil Defence Officer, Cuttack, vice Sri H. K. Ghosh, appointed to officiate as Civil Defence Officer, Puri, with effect from the date he joins the post.

The 4th September 1944

No. 7523-C.D.—Sri M. B. De, officiating Assistant Civil Defence Officer, Cuttack, is promoted substantively to the rank of an Assistant Civil Defence Officer, with effect from the 1st September 1944, against one of the posts sanctioned for Berhampur, vice Sri K. V. Krishna Rao, Sub-Deputy Collector on probation, working as an Assistant Civil Defence Officer, Berhampur, reverted to Home Department.

J. E. MAHER
Director of Civil Defence, Orissa

SUBORDINATE CIVIL SERVICE OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

The 4th September 1944

No. 2542—IV-133 44-R.—Earned leave for thirty-one days, with effect from the 15th May 1944, granted in notification No. 1082-R., dated the 24th April 1944, to Sri Sachindra Kumar Roy, Sub-Deputy Magistrate and Sub-Deputy Collector on probation is cancelled.

R. A. E. WILLIAMS
Revenue Commissioner, Orissa

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 1st September 1944

No. 1275-Regn.—Sri Lala Rajendra Narayan Ray, Sub-Registrar of Jajpur, is granted leave on average pay on medical certificate for thirty days from the date of relief.

The 1st September 1944

No. 1276-Regn.—Sri Jagannathan Mahapatra, probationary Sub-Registrar attached to the Sadr Registration Office, Balasore, is appointed to act as Sub-Registrar of Jajpur, vice Sri Lala Rajendra Narayan Ray, Sub-Registrar, on leave or until further orders.

R. A. E. WILLIAMS
Inspector-General of Registration, Orissa

OFFICE OF THE CONSERVATOR OF FORESTS NOTIFICATIONS

The 31st August 1944

No. 2901.—Mr. F. A. A. Hart, O.B.E., I.F.S., Divisional Forest Officer, Angul Division, is granted leave on average pay for twelve days, with effect from the 2nd October 1944 to the 13th October 1944, inclusive, under Fundamental Rules 77 and 81, with permission to prefix the Dasahara holidays from the 24th September 1944 to the 1st October 1944 to the leave.

The 31st August 1944

No. 2902.—Sri Gopal Chandra Dash, Assistant Conservator of Forests attached to Forest Research Division, Angul, is appointed to hold charge of the Angul Division, vice Mr. F. A. A. Hart, O.B.E., I.F.S., granted leave.

J. W. NICHOLSON
Conservator of Forests, Orissa

ORISSA EDUCATIONAL SERVICE NOTIFICATIONS

The 31st August 1944

No. 12-A.—Sri Apurba Krishna Sarkar, Headmaster of the Ravenshaw Collegiate School at Cuttack, is appointed to act, until further orders, as Headmaster of the Puri Zila School, with effect from the date on which he joins the appointment, vice Sri Gopal Chandra Sinha, transferred.

The 31st August 1944

No. 13-A.—Sri Mahim Chandra Nandi, Headmaster of the Balasore Zila School, is appointed to act, until further orders, as Headmaster of the Ravenshaw Collegiate School, with effect from the date on which he joins the appointment, vice Sri Apurba Krishna Sarkar, transferred.

This office notifications Nos. 9-A. and 10-A., dated the 28th July 1944, are hereby cancelled.

The 1st September 1944

No. 14-A.—Sri Adhiraj Mohan Senapati, Assistant Headmaster, Sambalpur Zila School, now on leave, is appointed to act, until further orders, as Headmaster of the High School Section of the Balasore College, with effect from the date of expiry of his leave, vice Sri Mahim Chandra Nandi, on deputation.

The 5th September 1944

No. 15-A.—The following persons have been appointed temporarily as Lecturers or Demonstrators in the junior branch of class II of the Orissa Educational Service in the subjects and in the colleges with effect from the dates noted against their names :—

Name	Subject	College	Date from which appointed
1. Sri Viswa Gopal Jhingran.	Zoology ..	Sambalpur College..	21st August 1944.
2. Sri Phanindranath Chatterji.	Zoology ..	Ravenshaw College	14th August 1944.
3. Sri Madhusudan Shadangi.	Sanskrit and Oriya.	Puri College ..	14th August 1944.
4. Sri Kalive Viswanatham.	English ..	Balasore College ..	28th August 1944.
5. Sri P. R. Rajagopal	History ..	Balasore College ..	15th August 1944.
6. Sri Ramachandra Rajaguru.	Physics ..	Sambalpur College..	16th August 1944.
7. Sri B. Venkatarathnam.	Botany ..	Ravenshaw College	14th August 1944.
8. Sri K. S. Ramamurti	Physics ..	Ravenshaw College	12th August 1944.
9. Sri K. P. Atchuthan Pillai.	English ..	Puri College ..	1st August 1944.
10. Sri Sndhendu Narayan Mukhopadhyaya.	Economics ..	Balasore College ..	12th August 1944.
11. Sri Sibakumar Panda	Mathematics	Ravenshaw College	7th August 1944.
12. Sri Srinivasa Sahu..	Philosophy ..	Sambalpur College..	7th July 1944
13. Sri Harekrishna Misra.	Economics ..	Puri College ..	4th July 1944
14. Sri K. C. Panigrahi	History ..	Sambalpur College..	5th August 1944.

S. C. TRIPATHI

Director of Public Instruction, Orissa

ELECTION OF UNION BOARD MEMBERS NOTIFICATION

The 1st September 1944

Under rule 30 of the Union Board and Panchayat Election Rules, it is notified for general information that the members of the Satyabadi Union Board in their meeting held on the 28th July 1944 have elected from among their own number Rai Sahib Madan Mohan Misra to be a member of the Panchayat formed for the whole area of that Union for the remaining term of office of the Board, vice Sri Kulamani Satpathi, deceased.

B. PATNAIK

District Magistrate, Puri